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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 185 /2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th March, 2017, 10.30 A.M

Name of the Company	Prashant Jalan & Ors. -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~ADV. NIRANJAN KR. SINGH~~

Respondent

N.K. Singh
20/3/2017

ADV. SURENDER KUMAR

ADV. NIRANJAY KR. SINGH

1. JISHNU CHOWDHURY, Adv
2. PATIKA PARAN BISHWAL, Adv
3. KULDIP MACHHIA, Adv

Petitioner

Adv.
20/3/17ORDER

Ld. Counsels for the petitioners and the respondents are present.

Ld. Jr. Counsel for the respondents submitted that the arguing Sr. Counsel is not present today. Therefore, on this ground he prayed for adjournment. Prayer is allowed subject to payment of Rs.3,000/-

as cost, which shall be payable to State Legal Service Authorities,
West Bengal.

List the matter on 25/04/2017 for arguments



(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)